

No. 96

**Notice of lodgment of petition of appeal in the Registry of the
Supreme Court. (Rule 915)**

IN THE SUPREME COURT OF INDIA

APPEAL NO. OF 19 .

FROM THE DECISION OF THE HIGH COURT AT BOMBAY

IN APPEAL NO. OF 19 .

..... APPELLANT IN S.C;

versus

..... RESPONDENT IN S.C.

To

(Here insert name of the Respondent)

Take notice that the appellant abovenamed has lodged his petition of appeal in the above case in the Registry of the Supreme Court of India. A copy of the said petition is forwarded herewith to you.

Dated this day of..... 19 .

Prothonotary and Senior Master.

Sealer

The day of 19 .

Advocate for